

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt.(RJS)/19/2010

Date : 18.03.2010

The following officers are appointed / posted as Presiding Officers of the vacant Courts shown against their name in addition to their own duties with immediate effect till further orders :-

S.No.	Name of Officer with present post	Name of the Court(s) of which the Presiding Officer appointed in addition to his own duties
<u>SARVA SHRI, MS. :</u>		
AJMER JUDGESHIP :		
1.	Harphool Singh Pilonia ADJ No.1, Ajmer	ADJ No.2, Ajmer
2.	Suman Gupta ACJ(JD)-JM, Kishangarh	CJ(JD)-JM, Kishangarh
BANSWARA JUDGESHIP :		
1.	Brijesh Purohit CJ(SD)-CJM, Banswara	CJ(JD)-JM, Gaddi
BHARATPUR JUDGESHIP :		
1.	Madhu Sudan Rai ACJ(JD)-JM No.1, Bharatpur	ACJ(JD)-JM No.2, Bharatpur
2.	Naveen Meena CJ(JD)-JM, Bayana	1. CJ(JD)-JM, Roopwas AND 2. ACJ(JD)-JM, Roopwas
BHILWARA JUDGESHIP :		
1.	Nandini Vyas ADJ(FT) No.1, Bhilwara	Spl. Judge, SC/ST Cases Court, Bhilwara
2.	Alka Gupta CJ(JD)-JM (West), Bhilwara	ACJ(JD)-JM No.2, Bhilwara
3.	Sukesh Kumar Jani CJ(SD)-ACJM, Mandalgarh	CJ(JD)-JM, Mandalgarh
BIKANER JUDGESHIP :		
1.	Jeetendar Sanwaria ACJ(JD)-JM No.2, Bikaner	CJ(JD)-JM, Kolayat
2.	Purnima Gaur ACJ(JD)-JM No.3, Bikaner	CJ(JD)-JM No.3, Bikaner
CHURU JUDGESHIP :		
1.	Hari Kumar Godara DJ, Churu	ADJ, Churu
DHOLPUR JUDGESHIP :		
1.	Archana Mishra ACJ(SD)-ACJM No.2, Bari	CJ(JD)-JM, Bari
JAIPUR DISTRICT JUDGESHIP :		
1.	Premlata Saini CJ(JD)-JM, Shahpura	CJ(JD)-JM, Viratnagar
JALORE JUDGESHIP :		
1.	Jagdish Jani CJ(SD)-ACJM, Binmal	CJ(JD)-JM, Raniwara

JHALAWAR JUDGESHIP :

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| 1. | Lal Chand Songara
ADJ (FT), Jhalawar | ADJ, Akle |
| 2. | Uma Shanker Sharma
CJ(SD)-ACJM, Bhawanimandi | CJ(JD)-JM, Chomahalla |

JHUNJHUNU JUDGESHIP :

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| 1. | Jitendra Singh
CJ(SD)-ACJM, Khetri | CJ(JD)-JM,
Khetri |
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JODHPUR JUDGESHIP :

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| 1. | Dwarka Prasad Sharma
ADJ No.2, Jodhpur | ADJ No.1,
Jodhpur |
| 2. | Liladhar Swami
CJ(JD)-JM, Jodhpur City | CJ(JD)-JM,
Jodhpur District |
| 3. | Shanker Lal Maru
ACJ(JD)-JM No.2, Jodhpur | ACJ(JD)-JM No.1, Jodhpur |

KOTA JUDGESHIP :

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| 1. | Hemant Singh Baghela
CJ(JD)-JM (North), Kota | CJ(JD)-JM (South), Kota |
| 2. | Shiv Charan Meena
ACJ(JD)-JM No.3 (North), Kota | ACJ(JD)-JM No.2 (South), Kota |
| 3. | Rajni Brijesh
ACJ(JD)-JM No.5 (North), Kota | ACJ(JD)-JM No.3 (South), Kota |

PALI JUDGESHIP :

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| 1. | Manish Kumar Vaishnava
CJ(JD)-JM, Bali | CJ(JD)-JM,
Desuri |
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SIROHI JUDGESHIP :

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| 1. | Ajeez Khan
CJ(JD)-JM, Sirohi | CJ(JD)-JM,
Sheoganj |
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TONK JUDGESHIP :

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| 1. | Dr. Bhanwar Singh Bhati
DJ, Tonk | Spl. Judge, SC/S
Cases Court,
Tonk |
| 2. | Rameshwar Dayal Rechila
CJ(SD)-ACJM, Malpura | CJ(JD)-JM,
Malpura |

UDAIPUR JUDGESHIP :

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| 1. | Narendra Kumar Jain
DJ, Udaipur | Spl. Judge, SC/S
Cases Court, Udaipur |
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NOTE :-

- The officers who have been appointed as P.O. of out lying Courts in addition to their own duties shall hold Court at the respective places at least for three days in alternative week.
- The officers who have been appointed as P.O. of the Court stationed at the same headquarter in addition to their own duties shall dispose off that much work so as to achieve at least 40% of the standard of work for which they are holding additional charge.
- The cases in which accused are in custody or there are direction of higher Court for time bound disposal of case shall be decided on priority basis.

BY ORDER

REGISTRAR GENERAL